

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:334

ANSWERED ON:20.10.2008

ITEMS UNDER PDS

Bhagora Shri Mahavir;Nayak Shri Ananta;Reddy Shri Magunta Sreenivasulu

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the details of consumer goods being presently distributed through the Fair Price Shops (FPS);
- (b) the quantity of the said items released to the States during the last three years, State-wise;
- (c) whether the Government proposes to distribute other goods apart from the goods already being distributed through FPS; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SH. KANTILAL BHURIA)

(a) & (b): At present the Central Government makes available wheat, rice, coarse grain, sugar and kerosene under the Targeted Public Distribution System (TPDS) to the State/UT Governments for distribution through the Fair Price Shops (FPS).

TPDS is operated under the joint responsibility of the Government of India and State/UT Governments. The Government of India carries out procurement of foodgrains for the TPDS, their storage, transportation and allocation to the State/UT Governments. The responsibilities for allocation of foodgrains within the concerned State/UT, identification of eligible BPL & AAY families based on estimates of Planning Commission and issuance of ration cards to them, and supervision of distribution of allocated foodgrains to eligible ration card holders through the FPS rest with the concerned State/UT Government. Details of allocation of rice, wheat, sugar and kerosene under TPDS to various States/UTs during the last three years 2005-06, 2006-07 and 2007-08 are as per Annexure-I, II & III.

(c) & (d): There is no proposal to distribute other items through TPDS. However, in view of the rise in prices of essential commodities witnessed during the recent past, Government has allocated imported edible oils to State/UT Governments for issue through FPS at subsidized prices to BPL families including AAY families.

In addition, the State/UT Governments have been requested to allow FPS owners to sell additional Non-PDS items to make them viable. Some of the State/UT Governments are selling Non-PDS items through FPS as per details in annexure-IV.